Sl. No.	Stretch	Status of work
1	Ranipet (Wallajahpet) - Karaipettai section	The work has been commenced on 11.02.2019 with scheduled completion period of 2 years.
2	Karaipettai-Sriperumbudur section	The work has been commenced on 24.05.2019 with scheduled completion period of 2 years.
3	Sriperumbudur-Chennai (Maduravoyal)	Preparation of Detailed Project Report (DPR) for 6/8 laning has been initiated.

New guidelines for Build-Operate-Transfer (BOT) projects

- 127. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that Government proposes to revive private investment in the Road Transport and Highways sector and is reworking on guidelines for Build-Operate-Transfer (BOT) projects to make them more investor-friendly; and
- (b) if so, the details of the operational risks that are being faced by investors and the time-frame for implementation of new guidelines?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Yes Sir. Ministry of Road Transport & Highways is trying to revive the private investments in the Road Transport & Highways Sector by amending the Model Concession Agreement for Build- Operate-Transfer (BOT) to make it more Investor friendly.

(b) Major operational issues, which are being addressed, are related to Condition Precedents for declaration of Appointed Date, capping of liabilities, dispute resolution mechanism, apart from other related issues. Revision of guidelines to address the operational issues relating to projects is a continuous process.

Plantations along NHs in Karnataka

128. SHRI SYED NASIR HUSSAIN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any plan to plant trees on both sides of highways along with construction of other facilities during the development of highways in Karnataka, including district Kalaburagi and nearby districts; and
 - (b) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (b) As per Concession Agreement, the plantation of trees on either side of highway and plantation along median are done through Concessionaire/Contractor for the projects under implementation in Karnataka including Kalaburagi and nearby districts. The total number of trees to be planted in Karnataka State during 2020-21 is approximately 3,42,900 (avenue & median). Further, other facilities such as rest areas, truck laybyes, bus bays, toilets under Swachh Bharat Scheme, Highway Nest Mini etc., have also been provided.

Motor Vehicles (Amendment) Act, 2019

- 129. SHRI PARTAP SINGH BAJWA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the States and Union Territories that have implemented the new fines under the Motor Vehicles (Amendment) Act, 2019;
- (b) the list of States and Union Territories that have not notified the new fines under the Motor Vehicles (Amendment) Act, 2019;
- (c) the list of States and Union Territories that have implemented new fines, that are different from those outlined in the Motor Vehicles (Amendment) Act, 2019; and
- (d) whether Government has collected the information on the total number of fines issued from the year 2017-18 to present?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) The Ministry has not received any information from any States and Union Territories that have not implemented the provisions of the Motor Vehicles (Amendment) Act, 2019. The Section 200 of the Motor vehicles Act, 1988 after the Motor Vehicles (Amendment) Act, 2019, recently passed by the Parliament, read as -"200 Composition of certain offences - (1) Any offence whether